

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

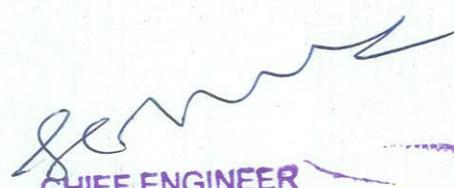
APPLICATION NO. 8 OF 2016 (SZ)

R. Ravimaran
S/o. Ramachandran
No.42, Beach Road, Thazhankuppam,
Ennore,
Chennai-600 057.

... Applicant.

VERSUS

1. Union of India,
Rep. by its Secretary,
The Ministry of Environment, Forests and Climate Change,
Jorbagh, New Delhi.
2. The Tamil Nadu Generation and
Distribution Corporation (TANGEDCO)
represented by its Chairman Cum Managing Director
10th Floor, NPKRR Maaligai, 144, Anna Salai,
Chennai-600 002.
3. North Chennai Thermal Power Station
Rep. by its Chief Engineer,
Athipattu,
Chennai.
Thiruvallur District - 600 120.
4. Kamarajar Port Limited (Erstwhile Ennore Port Limited)
Rep. by its Chairman cum Managing Director, 4th Floor,
Super Speciality Diabetic Centre (erstwhile DLB building)
Near Clive Battery Bus Stop
Rajaji Salai,
Chennai-600 001.
5. The Tamil Nadu Pollution Control Board
Rep. by its Member Secretary,
76, Mount Salai, Guindy, Chennai-600 032.
6. The District Environmental Engineer,
Tamilnadu Pollution Control Board,
77-A, South Avenue Road, Ambattur Industrial Estate,
Ambattur Taluk, Chennai-600 058
Thiruvallur District.


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7. The Tamil Nadu Coastal Zone Management Authority
Rep. by its Member Secretary,
Panagal Building, Chennai.
8. Public Works Department
Rep. by its Secretary,
Secretariat, Fort St. George,
Chennai.

...Respondents.

STATUS REPORT FILED BY THE 2ND& 3RD RESPONDENTS

The 2nd and 3rd Respondents beg to submit as follows:

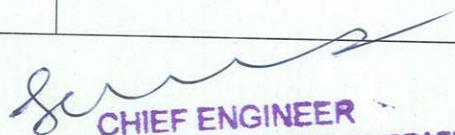
1. It is submitted that the present status report is being filed in compliance of the direction issued by this Hon'ble Tribunal and the same is as follows:-

1. TIME BOUND ACTION PLAN OF REMEDIATION AND MITIGATION

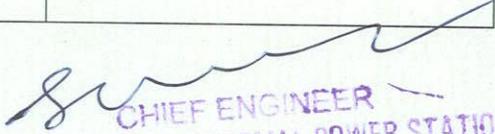
Action Point 1:

The unit shall remove the fly Ash deposited on the land in and around the Ash carrying pipeline and Ash disposed inside the premises for quantity of 395979 Tonnes and shall store in temporary storage area and/ or sent directly for beneficial purposes.

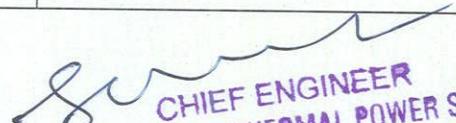
Action plan	Time period of work		Present Status
	Commencement	Completion	
The Ash Deposited on the land in and around the Ash carrying pipelines will be temporarily stored by the NCTPS in the following areas with geo			M/s. Tamil Nadu Polymer Industries Park Limited have been permitted to lift 15 lakhs m ³ of wet ash from NCTPS-I ash dyke to develop a Polymer Industries Park Project at Voyalur and Puzhuvivakkam villages in Thiruvallur district in Phase-I to an extent of 180.91 acres adjacent to Ennore SEZ Project site.


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<p>thermal lining at the bottom and Bunds will be formed around the temporary storage areas as detailed below.</p>		<p>It has been agreed by M/s.TPIPL for lifting of 1,67,241 m³ from the land area (Zone I, II & III) directly at free of cost. The order for lifting the wet ash has been issued vide Lr.No.SE/C/CM/NCTPS-I/F.WA/D.60/20, Dt.16.05.2020 and work has been commenced on 01.06.2020 in Zone (I,II & III) area and lifted 1,82,543 m³ ash till 28.02.2021.</p>
<p><u>Zone:(i)</u> Southern and Northern side of Ash pipe lines from Harbor road to Pulicat bridge area. On the southern side fly Ash spread in area of 108549 m² to a volume of 58508 m³. On the Northern side fly Ash spread in area of 28890 m² to a volume of 6247 m³.</p>		
<p><u>Zone:(ii)</u> Southern and Northern side of Ash pipe</p>		


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<p>lines from Pulicat Bridge to Railway crossing Bridge area.</p> <p>On the southern side fly Ash spread in area of 108428 m² to a volume of 34697 m³.</p> <p>On the Northern side fly Ash spread in area of 122107 m² to a volume of 25032m³.</p>			
<p><u>Zone:(iii)</u></p> <p>Southern and Northern side of Ash pipe lines from NCTPS stage-II pipe line to Railway crossing area.</p> <p>On the southern side fly Ash spread in area of 23770 m² to a volume of 5943m³.</p>			


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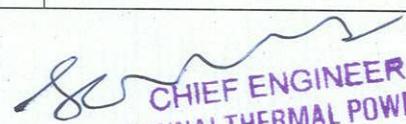
<p>On the Northern side fly Ash spread in area of 62265 m² to a volume of 36814m³.</p>											
<p><u>Zone:(iv)</u> A). Southern and Northern side of Ash pipe lines at adjacent side of NCTPS stage-II Recovery Pump House area. On the adjacent side of recovery water pump house fly Ash spread in area of 50028 m² to a volume of 54530 m³. B). Western side of Ash dyke adjacent to Ash slurry pipe lines area. On the western side of Ash dyke adjacent to Ash slurry pipe line fly Ash spread in area</p>			<p>Total ash to be removed</p> <table style="margin-left: 40px;"> <tr> <td>a.</td> <td>54530 m³</td> </tr> <tr> <td>b.</td> <td>18442 m³</td> </tr> <tr> <td>c.</td> <td><u>150166 m³</u></td> </tr> <tr> <td>Total</td> <td>223138 m³</td> </tr> </table> <p>➤ 18,500 m³ash removed in Zone IV area till date. ➤ Estimate submitted for removal of balance quantity of 2,04,638 m³. Vide Lr.No. CE/NCTPS-I/SE/M.I/EE/AHP/F.Dkt 120105/d.360/20, Dt.02.03.20 and revised proposal is also submitted vide Lr.No.CE/NCTPS-I/SE/M.I/EE/AHP/F.NG T, D.995/20,Dt.27.05.2020 to an</p>	a.	54530 m ³	b.	18442 m ³	c.	<u>150166 m³</u>	Total	223138 m ³
a.	54530 m ³										
b.	18442 m ³										
c.	<u>150166 m³</u>										
Total	223138 m ³										


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<p>of 141858 m² to a volume of 18442 m³.</p> <p>C). Western side dyke Cheppakkam ramp area.</p> <p>On the western side of Ash dyke adjacent to Cheppakkam ramp area fly Ash spread in area of 219221m² to a volume of 150166m³.</p>			<p>amount of Rs.3,32,14,500/-</p> <p>➤ Further 22,000 m³ wet ash removed in zone IV area during the month of Sep'2020</p>
<p><u>zone-1,2,3,4</u></p> <p>a. Estimation, Approval, Tendering and awarding of work:</p>			
1. Preparation of Estimate	Aug -2020		
2. Sanction at Head Quarters	Sep-2020	April-2021	
3. Technical Sanction	April-2021		
4. Tendering			
i) BQR Approval	May-2021		


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ii) Specificatio n Approval	May-2021		
iii) Call for Tender	June-2021		
5. Price Bid opening and awarding of work.	July-2021	July-2021	
b. Formation of Temporary storage at North eastern area of 90° bend of the pipelines in front of Zuari cement factory of size. (length 60m X Width 40m X Height 3m) = 7200m ³	Aug-2021	Sep-2021	
C. Removal of Ash from the above Zone.(iv), Storing in the temporary storage, Lifting and utilization by beneficiarie s.	Sep-2021	May-2022	
➤ The TNRDC and			➤ In this regard, the Project Director, Tamil


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<p>NHAI have been addressed and also contacted in person to utilize the fly Ash generated from NCTPS-I and they have obliged their request. TNRDC have assured to lift 10-15 Lakh Tonnes of Ash for their upcoming project of Minjur to Kattupalli and the Ash will be utilized by June 2021. The Chief Engineer State Highways & The Project Director, Chennai peripheral ring road were also addressed for lifting the fly Ash and it will be followed up</p>			<p>Nadu Road Sector Project-II, R.A.puram, Chennai-28 have also been addressed from CE/NCTPS-I vide Lr.no.D.1026/20, dt.07.02.20 regarding the quantity of wet ash required, details of the project and duration of time.</p> <p>➤ In the meantime the lifting of wet ash is under progress from June-20 for NH 5 road work by the M/s.Keeran Traders agencies.</p>
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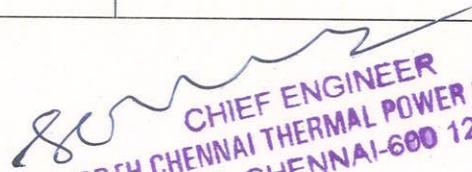

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by NCTPS. Competent Agency /Institution will be addressed to test the soil quality after removal of the Ash and the remedial measures will be taken as per the suggestions of the Agency /Institution.			
Work comp		May'2022	

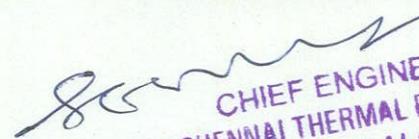
Action Point :2

The unit shall completely remove the Ash deposited in Buckingham canal for a quantity of 93096 m³ Tonnes and shall store in temporary storage area and/ or sent directly for beneficial purposes.

Action plan	Time period of work		Present Status
	Commencement	Completion	
The PWD has already commenced the dredging of the Buckingham canal and deposited the dredged Ash and silt in the Banks of the canal. Technical sanction has been accorded by NCTPS for an amount of Rs.16 lakhs for			


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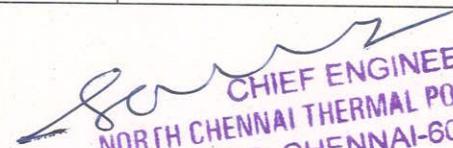
<p>removing the deposited Ash from the banks of the Buckingham canal for a quantity of <u>9667m³</u>. Administrative approval has been accorded to transfer an amount Rs.66 lakhs to PWD on Deposit Contributory Works (DCW basis) for desilting the Buckingham canal. Fund was transferred to PWD on 13.12.2019. After the dredging work is carried out by PWD, the Ash removal work will be carried out by M/s.TANGEDCO</p>			
<p>Removal of 9667 m³Ash includes storing in a temporary storage area in existing Ash dyke and used for beneficial purposes (tendering, awarding, commencement and completion).</p>	02.03.2020	May-20	<p>➤ For removal of 9,667 m³ ash, work have been completed.</p>
<p>(a) Desilting the balance quantity of <u>83429 m³</u>for length of 2.6km at a cost of Rs.66 Lakhs by PWD (Tendering, awarding, commencement and completion).</p>			<p>•</p> <p>➤ Rs.66.23lakhs paid to PWD during December 2019, PWD commenced the work and work in progress</p> <p>•</p> <p>➤ In the mean time, on 02.11.2020 the PWD furnished additional estimate for an amount of rupees 18 lakhs for</p>


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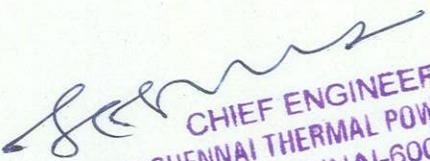
			additional quantity of Ash to be de-silted in the same area.
i) Tendering	Sep-2020	Oct-2020	
ii) Awarding	Nov-2020		
iii) Commencement	Jan-2021		
iv) Completion		June-2021	
Work completion		June-2021	
Removal of desilted Ash of 83429m ³ including storing in existing Ash dyke and used for beneficial purposes. (Estimate sanction, tendering, awarding, commencement and completion).			➤ Estimate preparation under process and will be submitted to Head Quarters in the month of Feb-2021.
i) Estimate Sanction	April-2021	May-2021	
ii) Tendering	May-2021		
iii) Awarding	June-2021		
iv) Commencement	June-2021		
v) Completion		Aug-2021	
(b) <u>For removing silt from NCTPS-1 main gate to Ennore creek (1.67km), Letter has been addressed to PWD for carrying the work on DCW basis vide letter dated 16.12.19.</u>			➤ Estimate has been requested from PWD vide letter references as furnished below, 1. Lr.No:CE/NCTPS/SE /CM/DB/EA/JE/F.NG T/D.881/19, dt:16.12.19 addressed to CE/PWD/WRO/Palar Basin/ Chennai-05.


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			<p>2. Lr.No:EE/CM-II/NCTPS-I /F.NGT/D.403/19, dt:20.12.19 addressed to EE/PWD/ Chennai-05.</p> <p>3. Lr.No:EE/CM-II/NCTPS-I/ F.NGT/D.433/19, dt:10.01.20 addressed to EE/PWD/ Chennai-05.</p> <p>4. Now M/s.CMWSSB is carrying out the work of laying TTRO water supply line under the back waters of Ennore Creek. For this work, dredging is being done along the pipeline route and the dredged materials are pumped through pipeline and dumped in the Buckingham canal and this flow is mingled with Kosasthalaiyar river also, because Buckingham canal and Kosasthalaiyar river is joining each other. This has been informed to the CE/PWD vide letter dt.14.08.2020 (Copy enclosed) with a copy marked to the JCE/TNPCB.</p>
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			<p>5. Further a letter has been addressed to JCEE/TNPCB vide Lr.No.CE/NCTPS-I/SE/CM/DB/EA/JE/F.NGT/D.486/20, DT.22.09.2020</p> <p>inturn the JCEE/TNPCB addressed a letter to CE/O&M-II/CMWSSB vide Lr.No.048/GMP/JCEE(M)/TNPCB/CHN ZONE/2020, dt.05.10.2020 stating that "to remove the dredged materials already pumped in the Buckingham canal and in Kosasthalaiyar river from Ennore creek to NCTPS-I main gate immediately".</p>
<p><u>Removal of desilted Ash of 15765m³ by PWD for the above estimated quantity and kept on the banks of Buckingham canal including storing in existing Ash dyke and used for beneficial purposes. (Estimate sanction, tendering, awarding, commencement and completion).</u></p>			
i) Estimate Sanction	May-2021	June-2021	
ii) Tendering	June-2021		
iii) Awarding	July-2021		

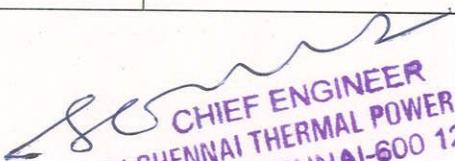

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iv) Commencement	Aug-2021		
v) Completion		Dec-2021	
Work completion		Dec-2021	

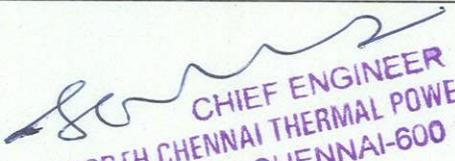
Action Point 3:

The unit shall completely remove the Ash deposited in Kosasthaliyar river for a quantity of 325000 Tonnes from NCTPS main gate to KPL main gate for a length of 2.4Kms for an average width of 130m and depth of 1m and shall store in temporary storage area and/or sent directly for beneficial purposes.

Action plan	Time period of work		Present Status
	Commencement	Completion	
Administrative approval has been accorded to transfer of amount Rs.28.5 crores to PWD on Deposit Contributory Works (DCW basis) for dredging of Kosasthalaiyar river for a quantity of 325000 Tonnes (2400 meters length and various width of 130-140 meters and depth of 1 meter) Fund was transferred to PWD on 13.12.2019			Eventhough an amount of Rs 28.50 Crores paid to PWD during December - 2019, PWD have commenced the work only on 15.06.2020 and the work progress is slow.
<u>Desilting by PWD sanction of working estimate, Tendering, Awarding, commencement and</u>			


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<u>completion</u> <u>Reach(i) (Ch 0 to 1.2km)</u> <u>and</u> <u>Reach (ii) (Ch 1.2 km to 2.4 km)</u>			
i) Tendering	Mar-2020		Completed
ii) Awarding	Jun-2020		Completed.
iii) Commencement	Jun-2020		Work under progress
iv) Completion		May-2021	
Work completion		May-2021	
<u>Removal of desilted ash of 325000 m³ including storing in existing ash dyke and used for beneficial purpose.(Estimate, Sanction, tendering, awarding, commencement and completion.</u>			<ul style="list-style-type: none"> ➤ Estimate submitted for Removal of desilted ash of 4,35,000 m³. ➤ In the mean time, M/s Lancewood infra private limited the EPC contractor of M/s TPIPL (A joint venture of TIDCO and SIPCOT) was permitted to lift 2.50 lakhs M3 of dredged and dumped ash/silt in the western side of Kosasthalaiyar river for the polimer industries park project development work near ash dyke. Further it


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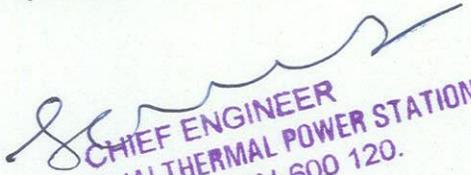
			<p>is to be informed that they commenced the work on 08.10.2020 and the work was stopped by the Thasildarponner i as per the instruction of the then District collector, Thiruvallur and 5Nos vehicle were seized stating that the lifted material is sand.</p> <p>➤ Eventhough, the vehicles were released on 16.10.2020, and the work could not be continued and the permission/direction are awaited from the District collector Thiruvallur.</p> <p>➤ In the mean time the District collector Thiruvallur, conducted a review meeting on 05.11.20 and during the meeting the Assistant Directorfor</p>
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[Signature]
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			mines was instructed to inspect the kosasthalaiyar riversite and give the report. The assistant director mines inspected the site on 06.11.2020 and further report and instruction are awaited from the District Collector /Thiruvallur. Further several reminders were sent to the collector and reply awaited .
iii) Awarding		April-2021	
iv) Commencement	May-2021		
v) Completion		Dec-2021	
Work completion		Dec-2021	

Action Point 4:

The unit shall completely remove the Ash deposited in Kosasthalaiyar river for a quantity of 468000 Tonnes from Ennore creek to NCTPS-I main gate for a distance of 1.7Km and from KPL Main gate to Kattupalli downstream for a distance of 1.9 Km for a average width of 130m and depth 1m and shall store in temporary storage area and/ or sent directly for beneficial purposes.


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Action plan	Time period of work		Present Status
	Commencement	Completion	
For removing silt from Ennore creek to NCTPS-I for a distance of 1.7 Km and a width of 130m and depth of 1m for a approximate quantity of 4,68,000 m ³ . A letter has been addressed on 06.12.2019 to PWD for carrying out the work on Deposit Contributory Works (DCW basis). After the receipt of detailed estimate from PWD and approval from our headquarters, the funds will be arranged and transferred to PWD by NCTPS			<p>➤ Estimate received from PWD to an amount of Rs.28 Crores for desilting the ash from Kosasthalaiyar river for a quantity of 4,68,000 m³ from Ennore Creek to NCTPS-I main gate for a distance of 1.7 Km and submitted to TANGEDCO Head Quarters for administrative approval. Reply to remarks of Head Quarters is submitted from CE/NCTPS-I vide Lr.No.CE/NCTPS - 1/SE/CM/EE/CM 2/F.NGT/D.483/20/dated: 18.09.2020</p> <p>➤ Now M/s.CMWSSB is carrying out the work of laying TTRO water supply line under the back waters of</p>

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Ennore Creek. For this work, dredging is being done along the pipeline route and the dredged materials are pumped through pipeline and dumped in the Buckingham canal and this flow is mingled with Kosasthalaiyar river also, because Buckingham canal and Kosasthalaiyar river is joining each other. This has been informed to the CE/PWD vide letter dt.14.08.2020 (Copy enclosed) with a copy marked to the JCE/TNPCB.

➤ Further a letter has been addressed to JCEE/TNPCB vide Lr.No.CE/NCTPS-I/SE/CM/DB/EA/JE/F. NGT/D.486/20, DT.22.09.2020 inturn the JCEE/TNPCB addressed a


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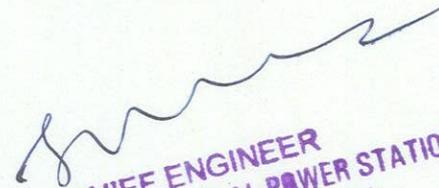
			letter to CE/O&M-II/ CMWSSB vide Lr.No.048/ GMP/JCEE(M)/TN PCB/CHN ZONE/2020, dt.05.10.2020 stating that "to remove the dredged materials already pumped in the Buckingham canal and in Kosasthalaiyar river from Ennore creek to NCTPS-I main gate immediately".
Receipt of estimate from PWD	10.03.20		
Administrative approval by TANGEDCO	Oct-2020	May- 2021	
Payment		June- 2021	
<u>Desilting by PWD 1700m length sanction of working estimate Tendering and awarding. Commencement and completion.</u>			
i) Tendering	June-2021	July- 2021	
ii) Awarding	Aug-2021		
iii) Commencement	Sep-2021		
iv) Completion		Oct- 2022	
Work completion		Oct- 2022	
<u>Removal of desilted ash of</u>			


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<u>4,68,000 m³including storing in existing ash dyke and used for beneficial purpose (Estimate sanction, tendering, awarding, commencement and completion).</u>			
i) Estimate Sanction	Sep-2021		
ii) Tendering	Oct-2021	Dec-2021	
iii) Awarding	Jan-2022		
iv) Commencement	Feb-2022		
v) Completion		Dec-2022	
But the Ash and silt formation deposited in the upstream of the Kosasthalaiyar river i.e from KPL main gate to kattupalli to a distance of 1.9 Km is very far away from the NCTPS-I Ash slurry pipeline crossing of the river. This area is 1.1km away from slurry line crossing on upstream side. Hence the Ash carry over in this stretch will be minimum. So, the unit is requesting restudy so as to assess the exact length, width, depth and volume of Ash deposit Accumulated Ash will be removed based on the Findings.			
Work completion		Dec-2022	

Action Point 5:

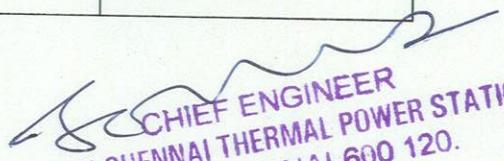
The unit shall replace the existing Ash Slurry pipe lines No. 1,2,3&4 with new Cast Basalt Lined pipe lines for a total length of 20525m length:


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Action Plan	Time period of the work		Present status
	Commencement	Completion	
<p><u>5A) Ash slurry disposal line No:1</u> For line No.1 entire length of 5129 metres of Ash Slurry Disposal Line is being replaced. At present, erection of 3510metres was completed and work is under progress for the balance length of 1619 metres and it will be completed by Jan'2020.</p>	Oct' 2019	Aug-2020.	At present, erection of 5129metres was completed and line is in service.
<p><u>5B-1) Ash slurry disposal line Nos:2 & 3</u> For procurement of new Ash slurry pipe lines and consumables purchase order (P.O) have been placed for a length of 10452metres vide P.O.No:174/30.11.2019 for an value of Rs.8.36</p>			


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Crores&175/30.11.2019 for an value of Rs.13.88 Lakhs with a delivery period of 10 months.			
5B-2) Delivery period of pipe lines	Jan-2020	Mar -2021 (Including 6 months Delay due to Covid 19)	6214Metres New pipe Lines supplied as on 31.03.2021. 59% of supply completed.
5B-3) The Erection and Commissioning of pipe lines	Sep-2020	Jun-2021 (Including 6 months Delay due to Covid 19)	ASDL line no 2&3 was awarded to M/s RamuEnterprises ,Chennai ASDL no.3 Pipe replacement erection work is under progress and up to3250meters was replaced.
5C) <u>Ash slurry disposal line No:4</u> For procurement of new Ash slurry pipe lines for a length of 4944metres for a value of Rs. 4.32 Crores. Tender floating is under process.		6 months Delay due to Covid-19	The tender has been put up for lodging due to non-acceptance of validity by the bidders, exorbitant steel price hike and non acceptance of LD terms of TANGEDCO. Hence, fresh proposal for


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			administrative approval is sent to TANGEDCO Head quarters on 05.03.2021
Tender processing and placing P.O.	May-2021	June-2021	
Delivery period for pipes (10 months).	June -2021	Oct-2021	
The Erection and Commissioning of pipe lines	Oct-2021	Dec-2021	With partial supply, erection will commence in sep'-2021
Work completion		Dec-2021	

Action Point 6:

The unit shall provide impervious toe drain around the Ash dyke for a length of 6000m for the collection of seepage water and connected to the existing Recovery Water sump and reuse for Ash slurry making.

Action Plan	Time period of the work		Present status
	Commencement	Completion	
An amount of Rs 18.17 Lakhs has already been paid to IITM on 25.06.2019 towards the technical consultancy for the Comprehensive / Rehabilitation/Re-construction and raising of NCTPS Ash dyke. The			➤ It is confirmed from the Ennore SEZ TPP wing that the preliminary report received from IITM on 28.08.2020 and final report


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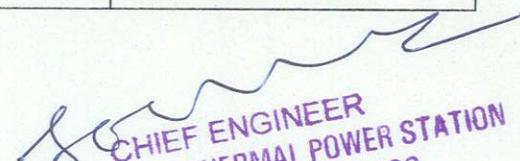
<p>team of IITM has visited the site on 31.08.2019 and the soil exploration test also completed and IITM have confirmed to furnish the report by Dec-2019.</p> <p>(a) Receipt by study report from IITM/ Chennai within 31.12.2019. IITM have stated that the detailed report will be submitted on the Ash dyke strengthening works.</p> <p>(b) Estimation, Approval, tender specification approval ,E-tendering ,and awarding of work</p> <p>(c) Execution of agreement and getting necessary approvals from statutory agencies.</p> <p>(d) Execution of bund raising and strengtheningworks in accordance with IITM/Chennai recommendation complete including impervious Toe drain around the Ash dyke for length of 6000m.</p>			<p>expected by May-2021.</p>
Work completion		June-2023	

Action Point 7:


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The unit shall provide 6000 numbers of trees in and around the Ash dykes and grow it well so as to prevent the dust emission form the Ash dyke.

Action Plan	Time period of the work		Present status
	Commencement	Completion	
<p>In the Ash dyke area 2540 Nos. of sapling have been planted till 28.12.2020 by NCTPS-I .For further plantations, M/s. Swaminathan Foundation have been addressed for suggesting suitable plants and they have inspected the site on 07.12.19 and they have informed to furnish the report during January 2020. However, proposal received only for management of Mangrove Bioshield in the river Kosasthalaiyar, Ennore Estuary. Based on the report, after strengthening of bund the plantation of tree will be taken up.</p> <p>Every year during the summer period water sprinkling arrangements was carried out through the tractor (7 trips per day, 4000 Litres per trip. Estimate amount 1 Lakh per month).</p>	Jan-2021	Dec-2023	<p>For the work of mangroves bio shield in the Kosasthalaiyar river and other areas for an amount of Rs.43,24,450/- is submitted to the Head quarters vide letter no. CE/NCTPS-I/SE/CM/EE/CM-II/D.1146/ dt.18.03.2020 and approval awaited. Quotation has been called from Annamalai University and the District Forest Officer for the above work vide Lr.No:CE/ NCTPS-I/SE/CM/DB/EA/JE / F.NGT/D.121/20,D t.04.06.2020&Lr.No:CE/ NCTPS-I/SE/CM/DB /EA/JE/F.NGT/D.12 0/20, Dt.04.06.2020. Further reminders also sent vide</p>


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			Lr.No. CE/ NCTPS-I/SE/CM/DB /EA/JE/F.NGT/D.10 02/21, Dt.22.01.2021 and Lr.No. CE/ NCTPS-I/SE/CM/DB /EA/JE/F.NGT/D.10 03/21, Dt.22.01.2021
Work completion		Dec-2023	

Action Point 8:

The unit shall make existing Ash pond impervious so as to prevent the seepages as per the technical consultancy of IITM, Chennai

Action Plan	Time period of the work		Present status
	Commencement	Completion	
<p>An amount of rupees 18.17 Lakhs has already paid to IIT Madras on 25.06.2019 towards the technical consultancy for the Comprehensive / Rehabilitation/Re-construction and raising of NCTPS Ash dyke. The team of IIT Madras has visited the site on 31.08.2019 and the soil exploration test also completed and they have confirmed to furnish their report by Dec 2019</p> <p>(a) Receipt by study report from IITM/ Chennai within 31.12.2019. IITM have stated that the detailed report will be submitted on the Ash dyke strengthening works.</p> <p>(b) Estimation, Approval, tender specification approval, E-tendering and awarding of work</p>			<p>➤ It is confirmed from the Ennore SEZ TPP wing that the preliminary report received from IITM on 28.08.2020 and final report is expected by Feb-2021.</p>
		May-2021	
	May-2021	Sep-2021	

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(C) Execution of agreement and getting necessary approvals from statutory agencies.	Sep-2021	Oct-2021	
(D) Execution of bund raising and strengthening works in accordance with IITM/Chennai recommendations	Nov-2021	June-2023	
Work completion		June-2023	

Action Point 9:

The unit shall obtain technical study report from IITM Chennai for the remedial measures such as strengthening of Ash Dyke and other related works in Ash dyke and implement the recommendations

Action Plan	Time period of the work		Present status
	Commencement	Completion	
<p>After receipt of the consultancy report from IITM, Chennai, the bund will be made impervious and other related work will be implemented as per the directions. An amount of rupees 18.17 Lakhs has already paid to IITM on 25.06.2019 towards the technical consultancy for the Comprehensive / Rehabilitation/Re-construction and raising of NCTPS Ash dyke.</p> <p>The team of IITM has visited the site on 31.08.2019 and the soil exploration test also completed and the report is expected by Dec-2019. Detailed report will be submitted latter on.</p> <p>(a) Receipt by study report from IITM/ Chennai within 31.12.2019. IITM have stated that the detailed</p>			<p>➤ It is confirmed from the Ennore SEZ TPP wing that the preliminary report received from IITM on 28.08.2020 and final report is expected by Feb-2021.</p>
		May-2021	

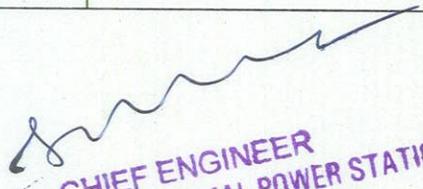

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report will be submitted on the Ash dyke strengthening works within two weeks. A copy of the mail dt: 30.12.2019 from IITM is submitted			
(b) Estimation, Approval, tender specification approval, E-tendering and awarding of work	May -2021	Sep-2021	
(C) Execution of agreement and getting necessary approvals from statutory agencies.	Sep-2021	Oct-2021	
(D) Execution of bund raising and strengthening works in accordance with IITM/Chennai recommendations	Nov-2021	June-2023	
Work completion		June-2023	

Action Point 10:

The unit shall provide sufficient number of piezometric wells/monitoring wells around the dykes and upstream of the industry to monitor the ground water quality

Action Plan	Time period of the work		Present status
	Commencement	Completion	
The Piezometric wells have been provided at 12 locations around the ash dyke area as per the CPCB Guidelines	Work fully Completed on 09.12.2019.		Work completed Ground water tests carried out.
Work completed	Dec'2019		


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Action point 11:

The unit shall bring back Recovery water Pump No.3 in to service and to replace the existing worn-out Recover water pipe Line No.1 for entire length of 2815 m

Action Plan	Time period of the work		Present status
	Commencement	Completion	
<u>A).Recovery Water Pump No:3</u> Budgetary offer for a New pump is being obtained Administrative approval.	Apr-2021	June-2021	<u>Note seeking administrative approval for procurement of pump is being sent to Head quarters.</u>
Indent & Tender Processing.	June-2021	Aug-2021	
Purchase order and supply.	Aug-2021	Sep-2021	
Erection & Testing and commissioning.	---	Oct-2021	
<u>B).Recovery Water Pump No:2</u> In recovery water pump no.2 minor repairs have to be attended. Purchase Order (P.O) of the above pump have been placed with a delivery period of 4 months. Delivery period of spares.	Dec-2019	Mar-2020	Completed
Erection & Testing and Commissioning.	Apr-2020	Jun-2020	Completed and pump No.2 is in service now


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<p><u>C).Recovery Water pipe line No:1(R1)</u> The existing worn out Recovery Water Pipe line no.1 is proposed to be replaced with fabricated MS pipe of 362mm outer diameter and 12mm thickness out of 12mm thickness MS plate for the entire length of 2815 metres.</p> <p>For the above work, Tender was finalized and K2 Agreement has been entered with a contractor. 12mm thick MS plates are required for the above works,P.O. have been placed.</p> <p>Supply of MS Plates.</p>	May-2020	Aug-2020	150 Tonnes of 12 mm thick MS plates have been supplied and received at NCTPS-I stores
Fabrication of MS pipes.	Apr-2021	July-2021	
Erection & commissioning of Recovery Water Pipeline No.1.	July-2021	Sep-2021	
Work completion		Sep-2021	


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Action Point 12:

The unit shall modify existing three Electrostatic precipitator attached to the 3 No. boilers so as to achieve revised norms of particulate matter emission 100 mg/m³ as per MOEF & CC notification dated 07.12.2015

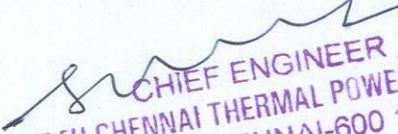
Action Plan	Time period of the work		Present status
	Commencement	Completion	
Administrative Approval is accorded for Renovation & Modernization (R&M) of Electro Static Precipitators (ESP) in Units I, II & III to achieve the desired PM level below 100 mg/Nm ³ . So as to achieve the norms as per MOEF&CC.	Nov-2020	Dec-2022	R&M of internals and transformer rectifiers suggesting without modifying dimension is suggested from Director Generation dated Lr. 11.09.2020. Meanwhile budgetary offer requested M/s FLSMITH.Pvt.Ltd. to carry out the rectification/ R&M of existing ESP without alteration of it is dimension for optimizing the ESP operation so as to achieve the reduction in SPM emission and to comply with revised environmental norms. After receiving the budgetary offer administrative approval will be sent to HQ In NCTPS-I 3*210 MW Units are in continuous service to meet out the grid demand. The applicable revised Environmental


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Action Plan	Time period of the work		Present status
	Commencement	Completion	
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			<p>norms of Particulate Matter (PM) emission level 100 mg/Nm³ is already achieved after Capital /Annual over haul of Boilers and ESP. The following documents are attached as evidence for PM emission level.</p> <p>1) Analysis Report of M/s Chennai Mettex Lab Pvt Ltd., Chennai-60032 at 11.05.2017</p> <p>2) Analysis Report of M/s Perfect Enviro Services, Chennai -600099 dt: 04.03.2020</p> <p>3) Analysis Report of NCTPS-I monthly average report of Feb 2020 to May 2020</p>
Feasibility study	Nov'2020	Dec- 2020	
Administrative		Dec- 2020	
Technical sanction		Dec- 2020	
Draft tender approval		Feb- 2021	
Publication in NIC		Feb - 2021	
Pre bid meeting		April- 2021	
Technical bid opened		April - 2021	
Evaluation of tech. bid & Price bid opening		May - 2021	
Rate negotiation		June - 2021	
LOA placed		Aug -2021	
Installation works	Oct'2021	Oct - 2022	
Work completion		Oct - 2022	


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Action Point 13:

The unit shall replace the worn-out boiler roof tubes in Unit-II and Unit-III so as to arrest the discharge of fugitive emission

Action Plan	Time period of the work	
	Commencement	Completion
In Unit I and II Boiler, radiant roof tubes along with skin casing sheets were renewed. In each unit 120 Nos of tubes of size Ø51 mm x 5mm thick, of length -11metres grade SA213T11 were renewed. The work was commenced on 02.01.19 and completed on 26.02.19 in Unit I and in Unit II the work was commenced on 01.08.19 and completed on 20.08.19. In unit III, the Boiler radiant roof tubes were found intact and hence only renewal of skin casing sheets was commenced on 14.09.19 and completed on 30.09.19. Now there is no discharge of fugitive emission in all the three units.	Work fully Completed and now there is no fugitive emission in all three units.	
Work completed	Sep'2019	

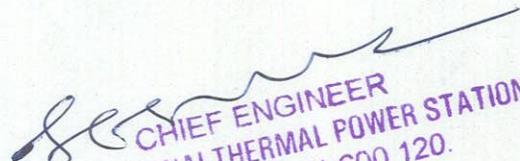
Action Point 14:

The unit shall develop Mangroves plantations and other costal vegetation in both sides Kosasthalaiyar river banks, Buckingham canal and nearby by affected coastal areas, in consultation with M.S.Swaminathan foundation (or) Annamalai University

Action Plan	Time period of the work		Present status
	Commencement	Completion	
Only after removal of Ash from Kosasthalaiyar River and B-Canal area, the plantation of mangroves and other vegetation's will be taken up on both sides			➤ M/s. Swaminathan Foundation have inspected the site on 07.12.2019 and have given a proposal for plantation of Mangrove trees along Kosasthalaiyar river

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<p>of Kosasthalaiyarriver and Buckingham canal.</p> <p>M/s Swaminathan Foundation, Taramani Chennai, have been addressed to suggest suitable plants and they inspected the site on 07.12.2019 and they informed to furnish the report during Jan-2020 based on the report, the plantation of trees will be carried out to an extent of 15 Hectares along Kosasthalaiyarriver and Buckingham Canal.</p> <p>Buckingham canal</p> <p>Kosasthalaiyar river</p> <p>(NCTPS-I main gate to KPL main gate)</p>	<p>Oct-2021</p> <p>Oct-2021</p> <p>May-2022</p>	<p>Jan-2022</p> <p>Jan -2022</p> <p>Dec-2022</p>	<p>and Buckingham canal.</p> <p>➤ Proposal was submitted vide Lr.No.CE/NCTPS-I/SE/CM/EE/CM-II/D.1146/20,dt.18.03.2020 for getting administrative approval from the competent authority for the same.</p> <p>➤ Quotation has been called from Annamalai University and the District Forest Officer for the above work vide Lr.No:CE/ NCTPS-I/SE/CM/DB/EA/JE/F.NGT/D.121/20,Dt .04.06.2020&Lr.No: CE/ NCTPS-I/SE/CM/DB /EA/JE/F.NGT/D.120/20, Dt.04.06.2020.</p> <p>➤ Further reminders also sent vide Lr.No. CE/ NCTPS-I/SE/CM/DB /EA/JE/F.NGT/D.1002/21, Dt.22.01.2021 and Lr.No. CE/ NCTPS-I/SE/CM/DB /EA/JE/F.NGT/D.1003/21, Dt.22.01.2021</p>
<p>Work completion</p>		<p>Dec-2022</p>	


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Action Point 15:

The unit shall ensure complete utilization of fly Ash as per the Ministry of Environment, Forest & Climate Change fly Ash notification of 2016.

ACTION PLAN	Time period of the work		Present status
	Commencement	Completion	
<p>NOTE</p> <p>Orders have been issued for lifting of 12lakhs tonnes of fly Ash to 8 major cement companies and 6 other fly Ash based product manufactures and ready mix concrete plants and lifting of fly Ash is under progress from Feb-2019.</p> <p>During the year 2018-19 the fly Ash utilization is 3.19 lakh tonnes out of the total fly Ash generation of 6,05 lakh tonnes which is about 52.85%. A quantity of 6.72 lakh tonnes of total Ash utilized including the wet Ash lifted from Ash dyke have been utilized against the total Ash generation of 10.16 lakhs tonnes which is about 66%. The cement companies have been requested to increase their off take of fly Ash from NCTPS-I in order to achieve 100% fly Ash utilization (enclosed in Annexure). During the year 2019-20 up to March-2020 the fly Ash utilization is 3.42 lakh tonnes out of the total fly Ash generation of 4.90 lakhtonnes which is about 69.74%. A quantity of 10.0 lakh tonnes of total Ash (fly ash+ wet ash) have been utilized against the total Ash generation of 8.23 lakhs tonnes. which is more than 100%</p> <p>Efforts are on to maintain the fly Ash utilization to 100% in the coming months.</p> <p>In the current year 2020-21 up to Feb-2021the total Ash utilized/removed is 21.40 lakhs tones out of the stock available at ash dyke.It inclusive of all units ash generation of 7.82 lakh</p>			Complied.


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tonnes in the current year 2020-21! which is more than 100%

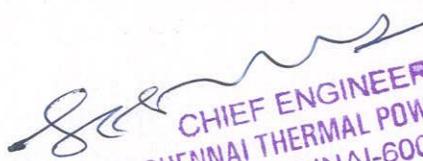
Remarks submitted regarding Hon'ble NGT observations during the hearing held on 20.01.2020 regarding 100% fly Ash utilization or otherwise of NCTPS-I - Court Case 08 of 2016

With reference to the above, and pertained with subject, it is stated that in the matter of O.A No. 117/2014 as per directions of Honorable NGT, Principle Bench, New Delhi , The Central pollution control board , computed and levied Environmental compensation amount of Rs 91,36,815/- (Rupees Ninety one lakhs thirty six thousand eight hundred and fifty only) for non-utilization of fly ash 100% by the Thermal Power plant of NCTPS-1 for the period of 2018-19.

Against this compensation claim NCTPS-I has sent a letter vide No. Lr.No.CE/SE/NCTPS-1/M.I/EE/AEE-II/AHP/F. /D.1691 /20, Dt. 25.08.2020 to central pollution control board requesting to drop the claim. Since for the same subject and period the Tamil Nadu Pollution Control Board is its proceedings No T2/TNPCB /NGT F.31005/RC/2019-20 dated 25.11.2019 have levied 16.461 crores as Environmental compensation for fly ash pollution to the water bodies and surroundings area. In response to the order, NCTPS-I has remitted a cheque for a value of Rs. 16.461 crores.

The Central pollution control board has sent a reply vide B.330/7/2020/IPC-II/TPP date : 04.08.2020/ SL.NO 73 and informed that these remarks have been submitted by CPCB Hon'ble NGT , Principle Bench ,New Delhi during the hearing in September 2020 .The case is pending.

Further NCTPS-I have submitted that already orders have been issued to 14 companies for lifting 12 lakh tones of fly Ash for 2 years from Feb'2019 and work under progress to extended the time period by one more year due to COVID - 19 pandemic


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condition to enable the cement companies to lift the balance quantity of fly Ash (short fall due to COVID pandemic and less unit generation on account of backing down as per instructions of load dispatch center)

Wet Ash Utilization:

From 01.04.2020 upto 31.03.2021, the quantity of wet from the ash dyke and in the land areas are about 21,79,326m³. The split up details are given below.

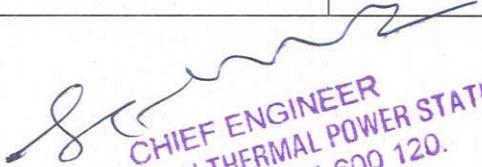
Details of wet ash lifted from Ash dyke and land area (from 01.04.2020 to 31.03.2021)

SL. NO	Details of lifting contractors	From Ash dyke	From land area
1	Local Contractors	810243 m ³	-
2	M/s TPIPL	11,86540 m ³	182543m ³
	Total	19,96,783 m ³	182543m ³
	Grand Total	21,79,326m ³	

The total wet ash lifted by M/s TPIPL is 13,69,083m³ out of 15,00,000 m³ which was approved by TANGEDCO vide Lr.No.SE/C/CM/NCTPS-I/F.WA/F.230/20 dt: 13.07.2020

The total wet ash lifted in ash dyke and land areas by all the agencies are 21,79,326m³. It is expected that a quantity of about 1.6 lakhs m³ will be lifted by all the agencies from the ash dyke. Further for the year 2021-22, about 6.00 lakhs m³ of wet ash will be lifted from the ash dyke for road works and other filling works.

With the details stated above it is noted that adequate efforts are put forth by NCTPS-I to dispose of Fly ash for the current year and next year. The stock in the Ash dyke has been reduced by around 13 lakhs which is in positive side in disposing the accumulated ash from the ash dyke.


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Action Point 16:

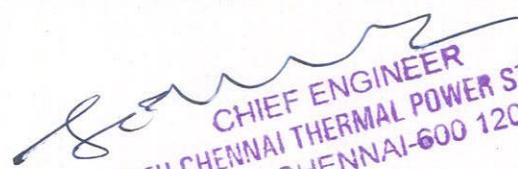
The unit shall carry out ground water, surface water monitoring once in six months through any NABL accredited laboratory in the affected areas. Further detailed study may be carried out by Ground water department or any reputed institution on the status of ground water, surface water quality once in year.

Action Plan	Time period of the work	
	Commencement	Completion
Ground water and surface water analysis conducted by M/s. Chennai Testing Lab, Chennai NABL accredited lab during September- 2020. Test Report received.	Work Completed for the the year 2020 study report already submitted.	Sep-2021 (Periodical) Under progress

Action Point 17:

The unit shall adhere the consent order condition issued by Tamil Nadu Pollution Control Board.

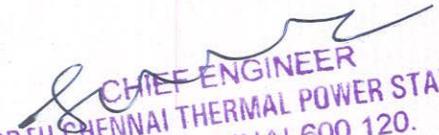
	Recommendations of the committee	Action Plan	Time period of the work		
			Commencement	Present Status	Date of Completion
<u>Under Air Act</u>					
i)	The unit shall maintain the coal handling conveyer system and junction towers and ensure that no coal dust shall be accumulated in the adjacent area of coal handling conveyor and junction towers.		Complied.		
ii)	The unit shall operate and maintain water sprinkling and cyclone separators provided at junction towers to control the dust emission.		Complied.		
iii)	The unit shall ensure the APC measures		Complied.		


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	provided in the coal crushing area shall be under working condition so as to control the dust emission.			
iv)	The unit shall install On line Stack monitoring system for SO ₂ &NO _x and CO and to connect the same to CARE Air Centre, TNPCB, Chennai within three months.	Complied.		


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v)	The Unit shall provide continuous ambient air quality monitoring station and the same shall be connected to Care Air Centre TNPCB, Chennai within three months.	<p>Partially Complied.</p> <p>CAAQMS 2 Nos provided at NCTPS-ICAAQMS 1 No is in continuous service and partly uploading data due to nil tech. support from supplier. The other CAAQMS station met with fire accident and not in service.(Tech. support not available from the supplier. Tender has been called for rectification and it also lodged after poor response from the supplier</p>	Under Progress	Feb-2021
vi)	The unit shall operate the Air Pollution Control measures efficiently and continuously to achieve the National Ambient Air Quality Standards as per MOEF	Complied.		


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	Notification.			
Vii	The unit shall conduct AAQ/SM survey through TNPC Board and furnish the survey report to Board within 3 months.	Complied.		
viii	The unit shall develop green belt in and around the unit premises at the rate of 400 trees / hectare.	Complied.		

Under Water Act

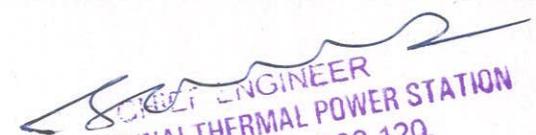
i)	The unit shall complete and commission the common sewage treatment plant for Stage-I & Stage-II within a month time.	Complied.		
ii)	The unit shall ensure that no water shall be discharged from the Ash pond or through the canal linking the pump house and ash pond to Ennore creek either directly or indirectly under any circumstances.	Details already furnished in Point No: 11.		
iii)	The unit shall reconstruct/revamp the existing spillway structure to ensure uniform distribution of water from the cooling water canal in to Ennore creek to preserve the marine eco system within 6	Partially Complied. The following works are being carried out to maintain the cooling water effluent temperature. The work for widening of the cooling water channel for an	Jan-2020	Nov-2020

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months time.	<p>amount of Rs.9,20,46,378/-has been awarded vide Lr.no.CE /P/SE/C /TP/E2/A2/F.widenin g/WC.No.2/D.495/14 ,dt.26.04.2014,and the work .About 95% has been completed. The temperature at the outfall is maintained within the standards prescribed less than 5° Degree.</p> <p>A study has been conducted at the marine outfall by engaging IIT Chennai, and the design for construction of the spillway with energy dissipation including compound wall has been finalized and reported.</p> <p>Tender for Rs.14 Crores, for construction of new spillway and compound wall, as recommended by IIT Chennai has been floated and the work</p>	Oct-2020	April-2022.
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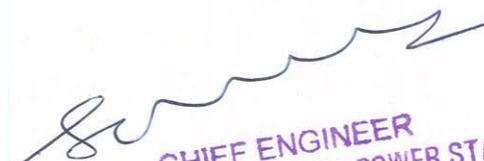
		has been awarded. The construction of new spill way would enable in wide and equal distribution of water with reduced temperature at the discharge point (Marine outfall).		
	Work completion			April-2022
iv)	The unit shall reconstruct/revamp the pipe line carrying the ash slurry to the ash pond and to ensure that no ash slurry shall be discharged in to creek area under any circumstance.	➤ Details already furnished in Point No: 5.		
v)	The unit shall take immediate action for the removal of fly ash accumulated over the roads and around the ash dyke area.	Details already furnished in Point No: 1.		
vi)	The unit shall conduct Marine Impact Study at where the cooling water is being discharged in to creek/sea and furnish the report within three months.	Tendering for the study is under progress.	Jan-2021	May-2021
Vii	The unit shall	Complied.		


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	maintain the coal handling conveyer system and junction towers and ensure that no coal dust shall be accumulated in the adjacent area of coal handling conveyor and junction towers.			
Viii	The unit shall obtain renewal of authorization under the Hazardous Waste (MH&T) Rules 2008.	Authorization applied to TNPCB for renewal and got returned due to pending CTO.		
ix)	The unit shall remit the balance Water cess immediately.	As per MOEFCC notification dated 28.10.2020 Lr no. 6604/A1/2020-1 remitting of water cess balance dropped.		
X)	The unit shall develop green belt in and around the unit premises at the rate of 400 trees/hectare.	Complied.		

2.It is submitted that the above application was listed for hearing before this Hon'ble Tribunal on 02.03.2021, wherein the Hon'ble Tribunal was pleased issue the following direction considering the news paper report dated 25.08.2020 under the caption:

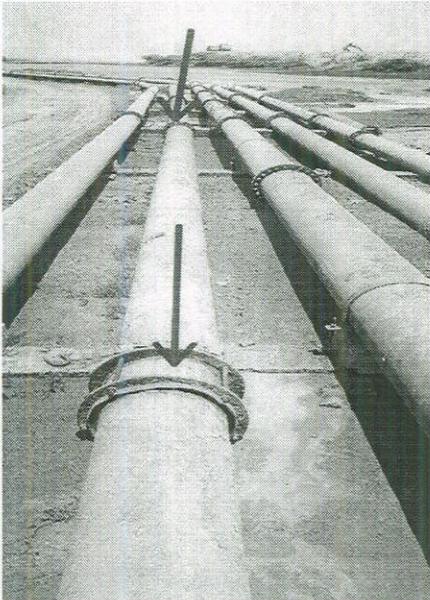
"குழாய் உடைப்பால் ஊருக்குள் புகுந்த அனல் மின் நிலைய சாம்பல் கழிவு நீர்" and also asked to file status report and measures taken by TANGEDCO the incident referred.


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3. It is submitted that in compliance of the direction issued by this Hon'ble Court the present status report filed for the consideration this Hon'ble Tribunal action plan for slurry pipelines renewal and avoiding pipeline leak is:

4. There are 5 Nos MS Cast basalt lined Ash Slurry Disposal lines of 406 mm OD ID336mm M.S Pipe extending to a length of 5000 meters each totaling to about 25000 meters (approx). These pipelines transport the ash slurry discharged from the Ash Handling Pump House to the ash dyke situated at a distance of about 5.0kms from the power plant. These lines are in continuous service for the past 25 years and are exposed to the saline atmospheric condition.

5. On 22.8.2020 ASDL No.4 near to Cheppakkam village near 2nd 45 degree bend location, around 20.35 pm heavy leak was reported and after location confirmation, ash slurry disposal pump was stopped



at 20.50Hrs. Flushing pump started at 22.00 Hrs and continued up to 22.30Hrs and pump stopped. Because of night time, the repair work was not started immediately. On 23.08.20 due to Sunday full lockdown and unavailability of labours, repairing works was carried out next day i.e. dt 24.08.20. The burst out pipe was replaced (11-Meter) with second hand Cast Basalt lined M.S. pipe along with 2 no's sleeve coupling set shown

fig. The line clearance for repair work was L.C cancelled and line charged Fig shows leakage portion replaced at 18:10 and line found normal condition.

6. The fullest efforts have been given to avoid leakage of slurry in the lines leading from Ash Slurry Pump House to Ash Dyke by welding the punctures with patch plates, providing leak arresting clamps and replacing the pipes with the second-hand pipes retrieved from ETPS. Whenever needs. But the pipes are beyond the repairable stage and require replacement.


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7. The present status of Ash Slurry Disposal Lines (**ASDL**) are as follows:

Ash Slurry Disposal Line No.1:

For line No.1 entire length of 5129 meters of Ash Slurry Disposal Line has been erected with the Pipes retrieved from ETPS. The leakages of slurry through this line are minimum and to the maximum extent, the leakages if any occurs are attended immediately.

Ash slurry disposal line Nos.2 & 3:

Purchase order (P.O) has been placed for a length of 10452 meters vide P.O.No:174/30.11.2019 for a value of Rs.8.36 Crores & 175/30.11.2019 for a value of Rs.13.88 Lakhs with a delivery period of 10 months. 6214 Metres of new pipe Lines have been supplied so far. Ash slurry disposal Line No.3 erection work has been commenced from the worst worn out area (ie) near Cheppakkam village and about 3250metres of new pipes have been laid. For line No 2 the erection work will be taken up on receipt of the balance quantity of new cast basalt pipes.

Ash slurry disposal line No.4:

For Ash slurry disposal line No.4 price bid for the procurement of new cast basalt pipes for a length of 4944 metres for a value of Rs. 4.32 Crores was opened as per Tender Specn.No.CE-113/ 2019-20 on 04.12.2020. The tender has been put up for lodging due to non-acceptance of validity by the bidders, exorbitant steel price hike & non acceptance of LD terms of TANGEDCO. Hence, fresh proposal for administrative approval is sent to TANGEDCO Headquarters on 05.03.2021. Any leakages in the pipeline are attended then and there and if required damaged pipes are replaced with second hand pipes retrieved from ETPS.

Ash Slurry Disposal Line No.5:

The entire line has been replaced to a length of 5342 meters with the Second-Hand pipes retrieved from ETPS and the leakages through


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the lines are minimum and to the maximum extent the leakages, if noticed, are attended then and there.

Measures taken:

- Round the clock patrolling along the path of Ash Disposal lines have been engaged in order to stop the pump early if any leakage noticed immediately. And thereby avoiding dissemination and accumulation of ash slurry in and around the pipes and in the water ways.
- Periodical maintenance contracts are being awarded for the upkeep of the ash slurry disposal pipelines and to attend the leakages then and there.

8. It is respectfully submitted that this Respondent is complying with the directions issued by this Hon'ble Tribunal and also the environmental norms without any default to protect the environment.

Under the above placed facts and circumstances this Hon'ble Tribunal may be pleased to accept the status report and take the same on record and pass such further order or orders as this Hon'ble Court may deem fit and proper in the circumstances of the case and thus render justice.

Dated at Chennai on this the 5th day of April, 2021


3RD RESPONDENT


**CHIEF ENGINEER
NORTH CHENNAI THERMAL POWER STATION
TNEB, CHENNAI-600 120.**

VERIFICATION

I, S.E.S.SYED AHAMED, Son of SHAIK DAWOOD aged 58 years, working as Chief Engineer having office at North Chennai Thermal Power Station - I do hereby verify that the contents of paras 1 to 8 are true to the best of my personal knowledge and paras believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 5th day of April, 2021.



3RD RESPONDENT

**CHIEF ENGINEER
NCTPS-I/CHENNAI-120.**